

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 189/2009 (CHARGE)		Lakshminarayana Sharan Vs K.B. Lokesh	APP B.A.Puttarajaiah
2	Crl.Misc. 78/2020 (For Appearance)		Anitha Vs Mangalamma	G.M. Krishnamurthy
3	C.C. 219/2018 (HBC-Hear Before Charge)		Koratagere Police Vs Amar alias Nazeer	A.P.P.
4	Crl.Misc. 53/2020 (ORDERS)		Ranganatha Vs Tahsildar, Birth and Death Registrar	D.C.Shivaramaiah
5	Crl.Misc. 89/2020 (ORDERS)		T B Jayaramu Vs Deputy Thasildar, Birth and death registrar	H.R. Ramachandraiah
6	Crl.Misc. 91/2020 (ORDERS)		Jayaramu Vs Deputy Thasildar, Birth and Death registrar	M C Mallikarjunaiah
7	Crl.Misc. 150/2020 (ORDERS)		K.N.Umesh Vs Tahasildar, Birth and Death officer	K.C. Nagaraju
8	Crl.Misc. 195/2020 (FIRST HEARING)		Thukkubai Vs Tahasildar, Birth and Death officer	Narasimharaju
9	Crl.Misc. 196/2020 (FIRST HEARING)		Hanumakka Vs Tahasildar, Birth and Death officer	Sanjeevaraju

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1	O.S. 133/2020 (written statement) IA/1/2020 IA/2/2020		G Thirupathaiah Vs Special Land Acquisiton Officer or The Superintendent Engineer	B Jayaramaiah
2	O.S. 104/2008 (ARGUMENTS)		NATARAJA DEAD BY LR SOWBHAGYAMMA Vs KAMALAMMA	B H P D V S
3	O.S. 66/2009 (EVIDENCE)		Ramasanjevaiah Vs Tholasamma	B.R.Ramakrishna B.A.Puttarajaiah
4	EX 9/2009 (HEARING)		Muddarangaiah Vs Kodappa DEAD BY LRS	H.K.V.Reddy D.G.Thimmaraju
5	O.S. 152/2009 (NOTICE)		Giriyamma Vs Rangashamaiah	B.A.Puttarajaiah A.M.Krishnamurthy
6	O.S. 197/2009 (HEARING)		Rudresh Vs G.R.Prakash	H Krishnamurthy B.A.Puttarajaiah
7	O.S. 8/2010 (NOTICE)		Lakshman Vs Veeranna	T.Krishnamurthy, Koratagere A.M.Krishnamurthy
8	FDP 1/2011 (A.D.R.)		T.R.Thimmajamma Vs T.R.Rangaraju	D.Shivanna,Koratagere A M Krishnamurthy
9	O.S. 46/2011 (EVIDENCE)		President, Babaiahna Gudi jeernoddara Samithi Vs Abdul Salam	A M Krishnamurthy G.B.Hallappa
10	O.S. 60/2011 (petition amendment)		Thimmappa Vs Rathamma	A M Krishnamurthy G.S.S.R. adv.
11	O.S. 114/2011 (steps)		Gowramma Vs Lakshamma	D.Shivanna,Koratagere B.H.Nagendrappa
12	O.S. 229/2011 (A.D.R.)		Kodimallamma Vs Mallaiah	H.C.Kumarswamy D.C.Shivaramaiah
13	O.S. 238/2011 (EVIDENCE)		Shettallappa Vs Sannamma dead by L.Rs. Nagamma	H Krishnamurthy H.R.Ramachandraiah
14	O.S. 11/2012 (plaintiff evidence)		Sarojamma Vs Sharadamma	B.L.Chandrashekar Exparte

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15	O.S. 61/2012 (for objection)		Eramma Vs Doddakka	A.M.Krishnamurthy H.K.V.Reddy
16	O.S. 66/2012 (ARGUMENTS)		K.M.Mamatha Vs Neelakantachar	B.H.Panchaksharaiah Exparte
17	O.S. 174/2012 (ARGUMENTS)		P.C.Lakshminarasimharaju Vs Puttakavalappa	G.B.Halappa
18	O.S. 202/2012 (ISSUES)		C.Yashodamma Vs Smt.Chikkamma	D.G.Thimmaraju
19	O.S. 221/2012 (plaintiff evidence)		Muddappa Vs Basavaraju	D.Shivanna B.A.Puttarajaiah
20	O.S. 243/2012 (EVIDENCE)		K.V.Venkataramanaiah Vs Syed Khysar Hussain	Narasimharaju
21	O.S. 250/2012 (ARGUMENTS)		Nagaraj Vs P.A.Krishnamurthy	A.M.Krishnamurthy
22	O.S. 364/2018 (EVIDENCE)		Corporation Bank(A Premier Public Service Bank) Vs R. Raghuram	D.G. Thimmaraju
23	O.S. 366/2018 (plaintiff evidence)		Corporation Bank(A Premier Public Service bank) Vs Rangashamaiah	D.G. Thimmaraju
24	O.S. 368/2018 (plaintiff evidence)		Corporation Bank(A Premier Public Service Bank) Vs Ismail	D.G. Thimmaraju
25	O.S. 386/2018 (ISSUES)		H. Kiranakumar Vs Sanjeevaraju	B.H.Nagendrappa
26	O.S. 16/2019 (SUMMONS)		Corporation Bank(A Premier Public Service bank) Vs Sathish Kumar G.N.	D.G. Thimmaraju
27	O.S. 170/2020 (SUMMONS) IA/1/2020		Lakshamma Vs Siddalingaiah	A.M.Krishnamurthy
28	O.S. 184/2020 (SUMMONS) IA/1/2020		Lakshmikanthaiah Vs Jayamma	K.B.Anil Kumar
29	O.S. 185/2020 (SUMMONS)		N. Chandrashekar Vs Nagappa	K.B.Anilkumar

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30	O.S. 186/2020 (SUMMONS) IA/1/2020		Arasamma Vs Rangahanumaiah	D.Shivanna
31	O.S. 189/2020 (SUMMONS)		Gangaramakka Vs Chikkaramaiah	A.M.Krishnamurthy
Cases listed below are adjourned due to Covid 19				
32	O.S. 254/2012 (A.D.R.) IA/1/2012 IA/2/2012	18-02-2021	smt Mamtajunnisa Vs Chief Officer	B.L.Nagaraju
33	O.S. 269/2012 (plaintiff evidence) IA/1/2012 IA/2/2012	18-02-2021	B.R.Venkatesh Murthy Vs Jayamma	S.Nagaraju
34	O.S. 65/2014 (EVIDENCE) IA/1/2014	18-02-2021	V.M.Nagaraj Vs R.M.Ranganathaiah	A.M.Krishnamurthy
35	O.S. 155/2015 (plaintiff evidence)	18-02-2021	Munichowdamma Vs Chowdamma	R Anand
36	O.S. 160/2015 (EVIDENCE) IA/1/2015 IA/2/2015	18-02-2021	Gangamma Vs Papanna alias Mallanna	K.C. Nagaraju
37	O.S. 63/2016 (plaintiff evidence) IA/1/2016	18-02-2021	Iqbal hussen alias Shamsheer Vs Abdul Subhan Sab	
38	O.S. 201/2016 (HEARING) IA/1/2016 IA/2/2016	18-02-2021	Savithramma Vs Siddalakshamma	S.N. Hanumantharaju
39	O.S. 221/2016 (HEARING) IA/1/2016	18-02-2021	N. Govindaraju Vs Huliyappa	Nanjundappa
40	O.S. 225/2016 (plaintiff evidence) IA/1/2016 IA/2/2016	18-02-2021	Shylaja Vs Gowamma	A.M.Krishnamurthy
41	O.S. 232/2016 (for objection) IA/1/2016	18-02-2021	Ramakrishnaiah Vs Puttarangamma	H V shivaram
42	O.S. 239/2016 (plaintiff evidence)	18-02-2021	Hariyamma45 Vs Rajanna	T.Krishnamurthy
43	O.S. 244/2016 (plaintiff evidence)	18-02-2021	Lakshminarasaiiah Vs Hanumantharayappa	

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44	O.S. 252/2016 (plaintiff evidence) IA/1/2016 IA/2/2016	18-02-2021	Suvarnamma Vs Chief Secretary, state pf Karnataka	Prakash
45	O.S. 266/2016 (A.D.R.) IA/1/2016	18-02-2021	Sri. S.Jagadish Vs Sri. R.Siddanananjappa	
46	O.S. 4/2017 (EVIDENCE) IA/2/2017 IA/1/2017	18-02-2021	Shivamma Vs Gangamma	B.H.Nagendrappa
47	O.S. 6/2017 (petition amendment) IA/2/2016 IA/1/2016 IA/3/2016	18-02-2021	T.R. Ramesh Vs G. Ramesh	G.M. Krishnamurthy
48	O.S. 25/2017 (SUMMONS)	18-02-2021	Kaveri Grameena Bank, Koratagere Branch Vs G. Preethi	S. Raghunathareddy
49	O.S. 65/2017 (for objection) IA/1/2017 IA/2/2017	18-02-2021	Govindappa Vs Shanthaveeramma	B.L.Nagaraju
50	O.S. 100/2017 (plaintiff evidence)	18-02-2021	Manjunatha Vs Rathnamma	D.Shivanna
51	O.S. 115/2017 (steps) IA/1/2017 IA/2/2017	18-02-2021	Jayamma Vs Gangamma	A.M.Krishnamurthy
52	O.S. 147/2017 (steps)	18-02-2021	Kaveri Grameena Bank, Madhugiri Branch, Tumkur District No. 572132 Vs D.N. Veena	S. Raghunathareddy
53	O.S. 148/2017 (A.D.R.)	18-02-2021	Kaveri Grameena Bank, Madhugiri Branch, Tumkur District No. 572132 Vs Puttahanumaiah	S. Raghunathareddy
54	O.S. 155/2017 (for objection)	18-02-2021	Bommakka Vs Pillangaiah	G.D. Devaraju
55	O.S. 180/2017 (plaintiff evidence) IA/1/2017	18-02-2021	Kempaiah Vs Venkataravanappa	S.N. Hanumantharaju

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56	O.S. 213/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	18-02-2021	Jayaram Vs Gowramma	G.D. Devaraju
57	O.S. 254/2017 (plaintiff evidence)	18-02-2021	Lakshmamma Vs Malleshappa	S. Raghunathareddy
58	O.S. 261/2017 (NOTICE)	18-02-2021	Yerappa Vs Jayamma	Prakash
59	O.S. 264/2017 (A.D.R.) IA/1/2017 IA/2/2017	18-02-2021	Lakshmamma Vs Narasimharaju	A.M.Krishnamurthy
60	O.S. 34/2018 (EVIDENCE)	18-02-2021	SreeLakshmi Vs Lakshmana @ Lakshmaiah	B.K. Narayanappa
61	O.S. 46/2018 (SUMMONS) IA/1/2018	18-02-2021	Nagarathnamma Vs Venkatappa	N.K.Naveenkumar
62	O.S. 49/2018 (steps) IA/1/2018 IA/2/2018 IA/3/2018	18-02-2021	Shahid Pasha Vs Sabira bi	Bendrekumar T.
63	O.S. 64/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	18-02-2021	Peeru Sab Vs Bhasha Sab	Hussain Pasha
64	O.S. 69/2018 (NOTICE) IA/1/2018 IA/2/2018	18-02-2021	Mallamma Vs Nagaraju	H.R. Ramachandraiah
65	O.S. 76/2018 (plaintiff evidence)	18-02-2021	Sanjeevamma Vs Thimmaiah B M	T.Krishnamurthy
66	O.S. 90/2018 (plaintiff evidence)	18-02-2021	The Kaveri Grameena Bank Vs Malleshaiah	
67	O.S. 100/2018 (NOTICE) IA/1/2018 IA/2/2018 IA/3/2018	18-02-2021	Shivamma Vs Prathibha	S. Raghunatha Reddy
68	O.S. 106/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	18-02-2021	Nagaraju Vs Kamaraju	T.Krishnamurthy

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69	O.S. 115/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	18-02-2021	Veeranna Vs Rudrappa	T.Krishnamurthy
70	O.S. 128/2018 (for objection)	18-02-2021	Varalakshmi Vs Narasimhamurthy	D.Shivanna
71	O.S. 142/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018	18-02-2021	Chikkerappa Vs Arelingappa	D.G. Thimmaraju
72	O.S. 145/2018 (A.D.R.) IA/1/2018 IA/2/2018	18-02-2021	Venkatesh G.M. Vs Savithramma	B.L.Nagaraju
73	O.S. 146/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	18-02-2021	N.N. Narasimhaiah Vs Siddagangappa	A.M.Krishnamurthy A.M.Krishnamurthy
74	O.S. 174/2018 (for objection) IA/1/2018	18-02-2021	Narasimhaiah Vs Venkatarathnamma	A.M.Krishnamurthy
75	O.S. 196/2018 (plaintiff evidence) IA/1/2018	18-02-2021	Chandrashekar Vs T V Basavaraju	P.T. Thippanna
76	O.S. 199/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	18-02-2021	Rangamma Vs Putteeramma	T.G.Manjanna
77	O.S. 212/2018 (EVIDENCE) IA/2/2018	18-02-2021	T.K. Mahammad Vs Panchayath Development Officer	A.M.Krishnamurthy
78	O.S. 213/2018 (EVIDENCE) IA/2/2018	18-02-2021	Parvathamma Vs Panchayath Development Officer	A.M.Krishnamurthy
79	O.S. 220/2018 (EVIDENCE) IA/2/2018	18-02-2021	T.S. Sathyanarayana Vs Panchayath Development Officer	A.M.Krishnamurthy
80	O.S. 227/2018 (plaintiff evidence) IA/1/2018 IA/2/2018 IA/3/2018	18-02-2021	T.R.Manjunath Vs Panchayathi Development Officer, Thovinakere Grama Panchayithi	T.G.Manjanna
81	O.S. 228/2018 (plaintiff evidence) IA/1/2018 IA/2/2018 IA/3/2018	18-02-2021	M. Imdad Hussain Vs Panchayithi Development Officer, Thovinakere Grama Panchayath	T.G.Manjanna

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82	O.S. 230/2018 (for objection) IA/1/2018 IA/2/2018 IA/3/2018	18-02-2021	Rangamma Vs Rangaiah	Sanjeevaraju
83	O.S. 233/2018 (plaintiff evidence)	18-02-2021	The Kaveri Grameena Bank Vs Venkataiah	S.Raghunathareddy
84	O.S. 234/2018 (plaintiff evidence) IA/1/2018 IA/2/2018 IA/3/2018	18-02-2021	Vahab Khan Vs Panchayithi Development Officer	T.G.Manjanna
85	O.S. 242/2018 (for objection) IA/1/2018 IA/2/2018	18-02-2021	Bhagyamma Vs Puttaramaiah	T.Krishnamurthy
86	O.S. 247/2018 (NOTICE) IA/1/2018	18-02-2021	Puttaraju G. Vs Umesh	G.D. Devaraju
87	O.S. 249/2018 (plaintiff evidence)	18-02-2021	Arasahanumaiah Vs Arasamma	G.D. Devaraju
88	O.S. 268/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	18-02-2021	Chowdappa Vs Sanjeevarayappa	T.R. Ramesh Babu
89	O.S. 284/2018 (EVIDENCE) IA/1/2018 IA/2/2018	18-02-2021	GollaSanjeevamma @ Sanjeevamma Vs Sharadamma	D.C.Shivaramaiah
90	O.S. 361/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	18-02-2021	K. Ravi Vs K.C. Krishnamurthy	G.D. Devaraju
91	O.S. 378/2018 (hear on I.A) IA/1/2018 IA/2/2018	18-02-2021	Hemavathi Vs The Chief Secretary	G.H. Sreenivasa